

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-7/1990/1132 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Chaya Rani Goswami,
District & Sessions Judge,
Barpeta.

Dated Guwahati, the 19th February, 2018.

Sub:- **Casual Leave and permission to leave headquarter.**

Ref:- Your letter No. DJB/394 (E) dtd. 16.02.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 19.02.2018 along with head quarter leave permission w.e.f. the evening of 17.02.2018 till the morning of 20.02.2018 has been granted/~~rejected~~.

Yours faithfully,

Joint Registrar (Vigilance)

17/02/18